



Government of Jammu and Kashmir  
Housing and Urban Development Department.  
Civil Secretariat, Srinagar / Jammu

Notification,  
Jammu, the 7<sup>th</sup>, 2016.

SRO: 386 In exercise of the powers conferred by sub-section (3) of section 5 of the Jammu and Kashmir Municipal Act, 2000, the Government hereby include the following local areas/villages of District Shopian within the Municipal limits of Municipal Committee Shopian:-

S.No	Name of village	Khsara No.
1.	Meemander	1-1252
2.	Gagren	1-566
3.	Largam	1-278
4.	Habdipora	1-71
5.	Kanipora	1-321
6.	Chowgam	1-319
7.	Ahhama	1-428
8.	Pinjoora	1-2123

By order of the Government of Jammu and Kashmir.

Sd/-

(Hirdesh Kumar Singh) IAS


Commissioner/Secretary to Government  
Housing & Urban Development Department.

No.HUD/ LSG/ULBK/102/2015

Dated: 07 - 12 - 2016

Copy for information to the:-

1. Principal Secretary to Hon'ble Chief Minister.
2. Divisional Commissioner, Kashmir.
3. Secretary to Government, General Administration Department.
4. Secretary to Government, Department of Rural Dev. & P. R.
5. Secretary to Government, Department of Law, Justice & PA.
6. Director, Urban Local Bodies, Kashmir.
7. Deputy Commissioner, Shopian
8. General Manager, Government Press, Srinagar
9. OSD to Hon'ble Deputy Chief Minister..
10. Pvt. Secretary to Commissioner/Secretary to Government, H&UDD.
11. Notification file/Stock file.

  
Under Secretary to Government,  
Housing & Urban Dev. Department  
